

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 336
ANSWERED ON 04/02/2025**

CONSTRUCTION OF ROADS UNDER PMGSY

**336. SHRI MALAIYARASAN D:
SMT. GENIBEN NAGAJI THAKOR:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of rural roads constructed and upgraded under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years, State-wise including Tamil Nadu and Gujarat including the number of villages connected to all-weather roads;**
- (b) the funds allocated and utilized for the implementation of PMGSY during the said period, State-wise including Gujarat especially for Banaskantha district;**
- (c) whether the Government has introduced any innovations or new technologies in road construction under PMGSY to ensure better durability, cost-effectiveness and environmental sustainability;**
- (d) if so, the steps being taken to improve maintenance of roads constructed under PMGSY to ensure long-term usability and prevent road deterioration in rural areas; and**
- (e) whether the Government is considering any expansion or reform to the PMGSY and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): A total of 8,34,716 Km road length has been sanctioned under various ongoing interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY), out of which 7,71,641 Km road length has already been completed and upgraded as on date. The details of road length sanctioned and completed under PMGSY during the last three years, State-wise including Tamil Nadu and Gujarat is given at Annexure-I.

(b): The details of the Central share of funds released by the Ministry and expenditure incurred by the States (including State share) during each of the last three years, State-wise are given in Annexure-II.

Further, the funds for implementation of the scheme are released by the Ministry to the State as a unit. Further release of funds to the Programme Implantation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIU. The fund utilized in the district of Banaskantha, including State share, during each of the last three years is as follows:

Year	Expenditure including State share (₹ in crore)
2021-22	15.43
2022-23	19.87
2023-24	11.45

(c): Yes. Under PMGSY, in order to promote cost-effectiveness and new construction technologies in the construction of rural roads, including new materials/waste materials/ locally available materials, MoRD/ National Rural Infrastructure Development Agency (NRIDA) had issued 'Guidelines on Technology Initiatives', in May 2013. In order to promote innovations/latest technologies on large scale for wider adoption of new/ green technology in rural roads in a much systematic manner, MoRD/ NRIDA has revised the above guidelines and brought "Vision Document on New Technology Initiatives & Guidelines-2022. Under PMGSY, around 1,63,877 km of roads works has been sanctioned using new/ green technology out of which 1,14,789 km has been completed till date.

(d): Under PMGSY, maintenance of rural roads is the responsibility of the State/ UT Governments. The Ministry had issued guidelines for maintenance of roads constructed under the programme. Under PMGSY, roads are covered under a 5-year maintenance contract to be entered into along with a construction contract with the same contractor as per the Standard Bidding Document (SBD). Since the design life of PMGSY roads is ten years, the States have to undertake further five years of maintenance. A MoU has been signed with States/UTs to emphasize on maintenance of roads constructed under PMGSY. The Ministry has also implemented e-MARG i.e. software module for maintenance

payments to the contractor during the defect liability period. The post five-year construction module of eMARG incorporates initial rehabilitation, renewal, pre- renewal routine maintenance, post-renewal maintenance and emergency repair works, as required. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

(e): The Union Cabinet on 11th September, 2024 approved implementation of the Pradhan Mantri Gram SadakYojana - IV (PMGSY-IV) during FY 2024-25 to 2028-29. Under the programme, financial assistance is to be provided for the construction of 62,500 Kms road for providing new connectivity to eligible 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in Left Wing Extremism (LWE) affected districts as per Census 2011 and construction/ upgradation of bridges on the new connectivity roads. Total outlay of this scheme will be Rs. 70,125 crore. The PMGSY-IV Guidelines have been circulated to all States/ UTs.

Annexure referred to in reply to point (a) of Lok Sabha Unstarred Question No. 336 for reply on 04.02.2025 regarding Construction of Roads under PMGSY

State wise details of road length sanctioned and completed under PMGSY during last three years:

(Road length in KM)

Sl.No	State	2021-22		2022-23		2023-24	
		Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed
1	Andaman And Nicobar	0	14	0	31	0	43
2	Andhra Pradesh	25	1,282	0	1,051	1,158	369
3	Arunachal Pradesh	0	598	0	1,183	1,743	303
4	Assam	0	2,164	933	624	0	610
5	Bihar	189	1,862	4,670	1,961	268	2,251
6	Chhattisgarh	0	3,034	615	670	1,525	201
7	Goa	0	0	0	0	0	0
8	Gujarat	0	1,009	0	824	2	619
9	Haryana	590	1,384	0	414	0	344
10	Himachal Pradesh	0	1,624	440	1,126	2,683	317
11	Jammu And Kashmir	0	3,278	1,217	464	535	956
12	Jharkhand	2,115	995	3,182	1,053	171	1,431
13	Karnataka	0	2,560	230	1,629	0	457
14	Kerala	567	67	0	133	595	261
15	Madhya Pradesh	5,408	4,444	982	3,732	295	910
16	Maharashtra	344	199	2,552	1,144	277	1,570
17	Manipur	0	684	0	1,340	502	59
18	Meghalaya	0	826	443	481	0	399
19	Mizoram	0	346	0	192	488	149
20	Nagaland	0	198	0	69	507	132
21	Odisha	3,999	2,819	0	2,668	148	2,589
22	Puducherry	0	0	0	38	0	24
23	Punjab	28	289	0	453	1,254	956
24	Rajasthan	0	3,255	2,384	544	493	1,669
25	Sikkim	0	141	0	282	305	94
26	Tamil Nadu	1,254	2,063	0	847	2,869	985
27	Tripura	0	172	232	123	550	112
28	Uttar Pradesh	12,274	3,368	0	5,011	454	6,799
29	Uttarakhand	1,157	2,061	1,091	904	1,241	594

	d						
30	West Bengal	0	526	857	123	0	362
31	Telangana	59	631	326	496	27	493
32	Ladakh	0	109	418	139	0	41
	Total	28,009	42,004	20,573	29,749	18,088	26,100

Annexure-II

Annexure referred to in part (b) of Lok Sabha Unstarred Question No. 336 for 04.02.2025

State-wise details of the funds released and expenditure incurred during last three years

(₹ in crore)

Sl. No.	State Name	Release of Central Fund			Expenditure incurred including State share		
		2021-22	2022-23	2023-24	2021-22	2022-23	2023-24
1	Andaman And Nicobar	9.22	12.22	12.22	5.45	7.51	22.93
2	Andhra Pradesh	50.00	644.13	140.64	508.86	748.63	368.03
3	Arunachal Pradesh	1090.60	1018.74	339.90	1,279.07	1,246.99	320.09
4	Assam	1591.50	664.91	391.29	2,488.03	1,118.21	571.22
5	Bihar	375.00	1443.23	963.37	1,992.99	2,088.54	1,815.63
6	Chhattisgarh	394.41	995.87	401.77	1,902.34	1,057.35	388.09
7	Goa	0.00	0.00	0.00	0.00	0.00	0.00
8	Gujarat	195.50	266.63	298.41	400.16	492.19	330.33
9	Haryana	353.23	168.25	74.01	583.12	213.81	150.86
10	Himachal Pradesh	517.45	624.76	617.56	933.22	626.84	371.54
11	Jammu And Kashmir	1328.34	717.00	1304.17	1,485.28	1,114.78	1,256.96
12	Jharkhand	0.00	332.63	752.80	598.44	745.63	1,323.90
13	Karnataka	704.25	720.47	72.25	1,499.18	864.71	404.03
14	Kerala	0.00	106.76	54.25	46.91	124.97	164.95
15	Ladakh	140.79	109.97	37.50	109.66	107.81	30.44
16	Madhya Pradesh	1392.25	1557.47	599.42	2,419.14	1,978.73	1,105.16
17	Maharashtra	0.00	743.00	1110.80	376.73	1,074.02	1,507.37
18	Manipur	742.00	744.98	161.29	710.58	539.11	296.83
19	Meghalaya	483.92	405.89	122.59	536.92	373.72	238.19
20	Mizoram	74.34	584.20	141.37	332.86	315.94	381.62
21	Nagaland	145.31	183.15	161.29	125.83	198.65	94.01
22	Odisha	404.12	1235.88	1262.55	1,795.5	2,088.9	1,589.8
23	Puducherry	11.66	24.72	0.27	0.00	27.08	11.89
24	Punjab	68.59	231.06	265.10	295.14	428.72	522.95
25	Rajasthan	917.51	199.90	404.79	1,452.64	372.38	633.09
26	Sikkim	107.28	263.33	94.37	177.89	230.34	130.13
27	Tamil Nadu	440.00	613.70	411.36	1,169.56	532.36	777.78
28	Telangana	86.38	321.43	296.9625	410.80	345.32	479.41
29	Tripura	73.88	267.59	185.03	202.93	152.90	112.64
30	Uttar Pradesh	1418.55	2068.57	2679.63	2,074.26	3,267.32	3,791.65
31	Uttarakhand	787.00	1297.16	551.05	1,218.45	1,350.02	800.68
32	West Bengal	49.94	381.03	99.275	701.28	394.75	309.11
	Total	13952.99	18948.61	14007.29	27,833.22	24,228.27	20,301.27
